

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO.** 103(ND)16  
**CA. NO.**

**CORAM:**


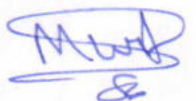
**PRESENT: SH. R.VARDHARAJAN**  
**HON'BLE MEMBER (J)**

**SH. M.K. HANJURA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2016**

**NAME OF THE COMPANY:** M/s. Shakuntala Devi Golyan & Anr. V/s. M/s. Gallus Chattels  
Pvt. Ltd. & ors.

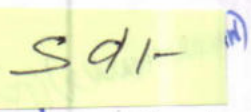
**SECTION OF THE COMPANIES ACT: 241/242**

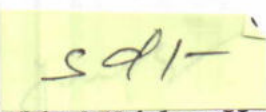
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1	ABHAY PRATAP SINGH	Adv	Resp. Company	
2.	SARWAR RAH			
3.	T-A. KHAM	Adv.	Petitioner	
4.	MOHD. WASEEM AKRAM			

**COMMON ORDER**

The matter has been referred to mediation by this Tribunal. Relevant mediation report has not been received from the Hon'ble High Court Mediation Centre. The case is slated for hearing on 20.09.2016 in the Mediation Centre.

To come up on 7.10.2016.

  
(R.Varadharajan)  
Member (Judicial)

  
(Mahāraj Krishan Hanjura)  
(Member (Judicial))

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO.** 90(ND)16  
**CA. NO.**

**CORAM:**

**PRESENT: SH. R.VARDHARAJAN**  
**HON'BLE MEMBER (J)**

**SH. M.K. HANJURA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2016**

**NAME OF THE COMPANY:** M/s. Smt. Smiti Golyan V/s. M/s. Colorado Chattels Pvt. Ltd. &  
Ors.


**SECTION OF THE COMPANIES ACT: 397/398**

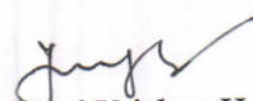
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1	ABHAY KATAP SINGH	Adv	Petitioner	AG
2	SARWAR RAZA	Adv.	Resp. 1-3	
3	T.A. KHAN			
4	MOHD. WASEEM AK			

**COMMON ORDER**

The matter has been referred to mediation by this Tribunal. Relevant mediation report has not been received from the Hon'ble High Court Mediation Centre. The case is slated for hearing on 20.09.2016 in the Mediation Centre.

To come up on 7.10.2016.

  
(R.Varadharajan)  
Member (Judicial)

  
(Maharaj Krishan Hanjura)  
(Member (Judicial))



**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 89(ND)16**  
**CA. NO.**

**CORAM:**



**PRESENT: SH. R.VARDHARAJAN**  
**HON'BLE MEMBER (J)**

**SH. M.K. HANJURA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2016**

**NAME OF THE COMPANY: M/s. Smt. Smiti Golyan V/s. M/s. Gallus Chattels Pvt. Ltd. & Ors.**

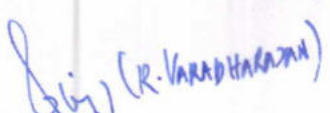
**SECTION OF THE COMPANIES ACT: 397/398**

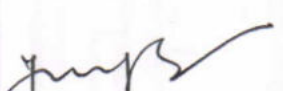
<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1	ABHAY PRATAP SINGH	Adv	Petitioner	
2	SARWAR RAZA	Adv	Respondent 2-9	
3	T.A. KHAN	Adv.		
4	MOHD. WASEEM AHMAD	Adv.		

**COMMON ORDER**

The matter has been referred to mediation by this Tribunal. Relevant mediation report has not been received from the Hon'ble High Court Mediation Centre. The case is slated for hearing on 20.09.2016 in the Mediation Centre.

To come up on 7.10.2016.

  
(R.Varadharajan)  
Member (Judicial)

  
(Maharaj Krishan Hanjura)  
(Member (Judicial))

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO.** 104(ND)16  
**CA. NO.**

**CORAM:**



**PRESENT: SH. R.VARDHARAJAN**  
**HON'BLE MEMBER (J)**

**SH. M.K. HANJURA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2016**

**NAME OF THE COMPANY:** M/s. Shakuntala Devi Golyan & Anr. V/s. M/s. Crocus Chattels  
Pvt. Ltd. & Ors.

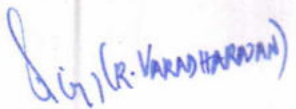
**SECTION OF THE COMPANIES ACT: 241/242**

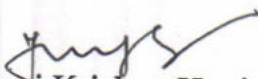
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1	ABHAY PRATAP SINGH	Adv	Resp. Company	
2	SARWAR RAZA	Adv.	Petitioners	
3	T.A. KHAN	Adv.		
4	MOHD WASEEM AKRAM	Adv.		

**COMMON ORDER**

The matter has been referred to mediation by this Tribunal. Relevant mediation report has not been received from the Hon'ble High Court Mediation Centre. The case is slated for hearing on 20.09.2016 in the Mediation Centre.

To come up on 7.10.2016.

  
(R.Varadharajan)  
Member (Judicial)

  
(Maharaj Krishan Hanjura)  
(Member (Judicial))



**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 88(ND)16**  
**CA. NO.**

**CORAM:**

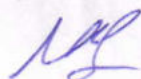

**PRESENT: SH. R.VARDHARAJAN**  
**HON'BLE MEMBER (J)**

**SH. M.K. HANJURA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2016**

**NAME OF THE COMPANY: M/s. Smt. Smiti Golyan V/s. M/s. Crocus Chattels Pvt. Ltd. &  
Ors.**


**SECTION OF THE COMPANIES ACT: 397/398**

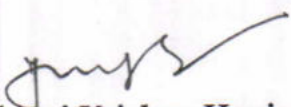
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1	ABHAY PRATAP SINGH	Adv	PETITIONER	
1	SARWAR Raza	Adv.	Respondent (2-3)	
2	T.AKHAN	Adv.		
3	MOHD. WASEEM AKRAM	Adv.		

**COMMON ORDER**

The matter has been referred to mediation by this Tribunal. Relevant mediation report has not been received from the Hon'ble High Court Mediation Centre. The case is slated for hearing on 20.09.2016 in the Mediation Centre.

To come up on 7.10.2016.

  
(R.Varadharajan)  
Member (Judicial)

  
(Maharaj Krishan Hanjura)  
(Member (Judicial))

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 102(ND)16**  
**CA. NO.**

**CORAM:**



**PRESENT: SH. R.VARDHARAJAN**  
**HON'BLE MEMBER (J)**

**SH. M.K. HANJURA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2016**

**NAME OF THE COMPANY:** M/s. Shakuntala Devi Golyan & Anr. V/s. M/s. Colorado Chattels  
Pvt. Ltd. & Ors.

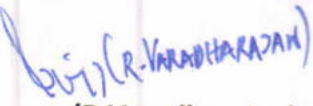
**SECTION OF THE COMPANIES ACT: 241/242**

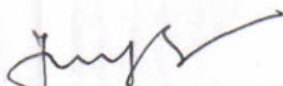
<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1	ABHAY PRATAP SINGH	Adv	Resp. Company	
2	SARWAR RAZA			
3	T.A. KHAN		Petitioner	
4	WASEEM AKRAM			

**COMMON ORDER**

The matter has been referred to mediation by this Tribunal. Relevant mediation report has not been received from the Hon'ble High Court Mediation Centre. The case is slated for hearing on 20.09.2016 in the Mediation Centre.

To come up on 7.10.2016.

  
(R.Varadharajan)  
Member (Judicial)

  
(Maharaj Krishan Hanjura)  
(Member (Judicial))